



**RESERVE BANK OF INDIA**  
**Foreign Exchange Department**  
**Central Office**  
**Mumbai - 400 001**

**RBI/2012-13/373**

**A.P. (DIR Series) Circular No. 72**

**January 10, 2013**

To

All Authorised Persons

Madam/Sir,

**Uploading of Reports on FINnet Gateway**

Please refer to our [A.P.\(DIR Series\) Circular No. 42 dated October 12, 2012](#), advising all Authorised Persons to initiate submission of reports on the FINnet Gateway in 'Test Mode' from August 31, 2012.

2. FIU-IND have now advised that the 'go-live' date is October 20, 2012 and that Authorised Persons may discontinue submission of reports in CD format after October 20, 2012, using only FINnet gateway for uploading of reports in the new XML reporting format. Any report in CD format received after October 20, 2012 will not be treated as a valid submission by FIU-IND.

3. All Authorised Persons are accordingly advised to take action as required by FIU-IND and ensure that all reports are submitted in time as per the schedule.

4. For any clarification/assistance regarding submission of reports, you may contact FIU-IND help desk at [e-mail](#) or telephone numbers 011-24109792/93.

5. The directions contained in this Circular have been issued under Section 10(4) and Section 11(1) of the Foreign Exchange Management Act, 1999 (42 of 1999) and also under the, Prevention of Money Laundering Act, (PMLA), 2002, as amended by Prevention of Money Laundering (Amendment) Act, 2009 and Prevention of Money-Laundering (Maintenance of Records of the Nature and Value of Transactions, the Procedure and Manner of Maintaining and Time for Furnishing Information and Verification and Maintenance of Records of the Identity of the Clients of the Banking

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Companies, Financial Institutions and Intermediaries) Rules, 2005 as amended from time to time and are without prejudice to permission /approvals, if any, required under any other law.

Yours faithfully,

**(Rudra Narayan Kar)**  
**Chief General Manager**